

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.11.2021

ORDER NO. 153 of 2021

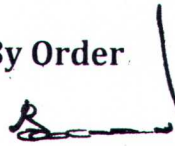
Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for CESTAT, New Delhi from 29.11.2021 to 03.12.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.11.2021 to 03.12.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.11.2021

ORDER NO. 154 of 2021

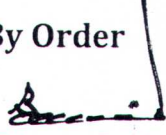
Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** from **27.12.2021** to **07.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.12.2021 to 07.01.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.11.2021

ORDER NO. 155 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for CESTAT, New Delhi from 29.11.2021 to 03.12.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.11.2021 to 03.12.2021 Forenoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.11.2021

ORDER NO. 156 of 2021

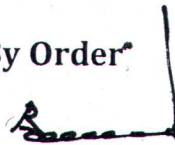
Hon'ble President is pleased to partially modify the roster order no. 131 of 2021 for **CESTAT, Chandigarh** from **29.11.2021** to **03.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.11.2021 to 03.12.2021 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi, Mumbai and Chandigarh/P.A. to Registrar/Deputy Registrar, Delhi, Mumbai and Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Registrar